

GOVERNMENT OF INDIA
MINISTRY OF JAL SHAKTI

DEPARTMENT OF WATER RESOURCES, RIVER DEVELOPMENT & GANGA REJUVENATION

RAJYA SABHA

UNSTARRED QUESTION NO. 3618

ANSWERED ON 03.04.2023

KISHAU DAM PROJECT

3618#. MS. INDU BALA GOSWAMI

Will the Minister of **JAL SHAKTI** be pleased to state:

- (a) whether the electricity generated from the proposed Kishau dam project on Tons river at the border of Uttarakhand and Himachal Pradesh will equally be distributed between the two States;
- (b) if so, the details thereof; and
- (c) the per centage of the cost of the said project to be borne by the Central Government and the other beneficiary States?

ANSWER

THE MINISTER OF STATE FOR JAL SHAKTI

(SHRI BISHWESWAR TUDU)

(a) to (c) Kishau multipurpose project has been included under the national project scheme (NPS) of this Ministry in February, 2008. As per the guidelines for NPS, the project is eligible for central grants to the extent of 90% of the balance cost of works part of irrigation and drinking water components of the project cost, including compensatory afforestation, net present value of forest land, etc., as may be stipulated by Ministry of Environment, Forest & Climate Change and other statutory agencies, at the time of inclusion of the project. Expenditure already incurred on the project and liabilities on the project for the works already executed, are not covered.

However, sharing of the benefits and the cost of the project, amongst the beneficiary Upper Yamuna States, viz. Himachal Pradesh, Uttarakhand, Haryana, Uttar Pradesh, NCT of Delhi, and Rajasthan, has not been decided.
